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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 516/2023

ZYDUS HEALTHCARE LIMITED & ORS.

.....Plaintiff

Through: Ms. Nandini Choudhary, Adv.

versus

ALDER BIOCHEM PRIVATE LIMITED

.....Defendant

Through: Mr. Ankur Sangal, Adv.

CORAM:

JOINT REGISTRAR (JUDICIAL) AMITABH RAWAT(DHJS)

ORDER 20.08.2025

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Ld. Presiding Officer is on medical leave today.

Re-notify on 25th August, 2025.

READER a/w JOINT REGISTRAR (JUDICIAL).

AUGUST 20, 2025/Ni